

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

**UNSTARRED QUESTION NO. 4217
TO BE ANSWERED ON MARCH 19, 2020**

FUNDS FOR BSUP

NO. 4217. SHRI K. NAVASKANI :

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the funds allocated to provide Basic Services to Urban Poor (BSUP) are not being utilised properly and if so, the reaction of the Government thereto;**
- (b) the number of States which have utilised less than 50 per cent of the allocated funds per year during each of the last three years and the current year, State-wise; and**
- (c) the reasons for such underutilization along with the corrective steps being taken by the Government in this regard?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

- (a) to (c) Under the Basic Services to Urban Poor (BSUP) which was a component of Jawaharlal Nehru National Urban Renewal Mission (JnNURM), Additional Central Assistance (ACA) to the tune of Rs. 11,469.55 crore was released to the States/UTs. Utilization of Rs. 10,883.00 crore has been reported by the States/UTs. The scheme of BSUP was upto 31.03.2012 which was extended till 31.03.2017 only to complete the ongoing projects approved till 31.03.2012. State/UT-wise details of funds released and utilized under BSUP during the last three years are at Annexure.**

Annexure referred in reply to LSQ No 4217 due for 19-03-2020

States/Uts wise details of funds released up to extended period i.e. March, 2017 and utilised during last three years and current year under the scheme Basic Service to Urban Poor (BSUP) under JnNURM

Rs. in cr.

Sr. No.	State/UT	Funds/Central Assistance Released			Central Assistance Utilised					
		Funds Released up to 31st March 2016	Funds Released during F.Y. 2016-17*	Cumulative funds Released as on March 2017*	Utilised up to 31st March 2016	During F.Y. 2016-17	During F.Y. 2017-18*	During F.Y. 2018-19*	Current F.Year*	Cumulative Utilised^
1	A&N Island (UT)	-	-	-	-	-	-	-	-	-
2	Andhra Pradesh	700.32	-	700.32	491.46	140.21	65.91	-	-	697.58
3	Arunanchal Pradesh	54.46	-	54.46	34.17	20.30	-	-	-	54.46
4	Assam	64.19	-	64.19	33.54	-	-	-	-	33.54
5	Bihar	78.19	-	78.19	8.73	-	-	-	-	8.73
6	Chandigarh (UT)	379.03	-	379.03	193.94	128.85	-	-	-	322.78
7	Chhattisgarh	211.21	-	211.21	117.78	36.50	-	23.92	-	178.20
8	D&N Haveli (UT)	-	-	-	-	-	-	-	-	-
9	Daman & Diu (UT)	-	-	-	-	-	-	-	-	-
10	Delhi (UT)	1,120.65	-	1,120.65	747.51	337.93	-	-	-	1,085.43
11	Goa	1.15	-	1.15	-	-	-	-	-	-
12	Gujarat	935.69	5.29	940.98	827.50	151.67	7.99	-	-	987.16
13	Haryana	31.18	-	31.18	26.56	-	-	-	-	26.56
14	Himachal Pradesh	7.37	-	7.37	2.15	0.65	-	-	-	2.80
15	Jammu & Kashmir	52.38	-	52.38	24.06	26.76	-	-	-	50.82
16	Jharkhand	82.18	-	82.18	49.08	-	39.44	-	-	88.51
17	Karnataka	384.89	-	384.89	269.04	93.20	11.63	12.02	-	385.89
18	Kerala	213.91	-	213.91	141.06	-	-	-	25.01	166.07
19	Ladakh (UT)	-	-	-	-	-	-	-	-	-
20	Lakshdweep (UT)	-	-	-	-	-	-	-	-	-
21	Madhya Pradesh	263.49	-	263.49	228.08	67.89	-	-	-	295.97
22	Maharashtra	2,083.04	-	2,083.04	1,452.48	412.43	36.37	-	-	1,901.28
23	Manipur	43.91	-	43.91	32.56	11.35	-	-	-	43.91
24	Meghalaya	36.21	-	36.21	24.98	4.59	-	-	-	29.57
25	Mizoram	79.73	-	79.73	59.80	19.93	-	-	-	79.73
26	Nagaland	105.60	-	105.60	79.20	-	-	-	-	79.20
27	Orissa	46.72	-	46.72	30.39	1.76	-	-	-	32.14
28	Puducherry (UT)	38.02	-	38.02	16.33	21.68	-	-	-	38.01
29	Punjab	47.49	-	47.49	37.77	-	0.06	-	-	37.83
30	Rajasthan	131.64	-	131.64	67.56	56.11	-	-	-	123.66
31	Sikkim	29.06	-	29.06	20.01	-	-	-	-	20.01
32	TamilNadu	1,022.00	-	1,022.00	663.43	357.75	1.03	-	-	1,022.21
33	Telangana	722.36	-	722.36	521.46	23.20	44.76	-	12.17	601.59
34	Tripura	13.96	-	13.96	6.98	-	6.98	-	-	13.96
35	Uttar Pradesh	876.60	-	876.60	681.75	115.00	70.15	-	29.48	896.39
36	Uttrakhand	28.16	-	28.16	10.45	2.67	-	-	0.79	13.91
37	West Bengal	1,579.49	-	1,579.49	1,010.84	217.36	330.58	-	6.30	1,565.07
	Total :-	11,464.27	5.29	11,469.55	7,910.64	2,247.77	614.90	35.94	73.75	10,883.00^

* BSUP scheme was extended up to 31st March, 2017 for implementation of ongoing projects which were sanctioned prior up 31st March 2012 accordingly, no fund were released after 31st March 2017. Therefore fund utilisation reflected during F.Y. 2017-18, 2018-19 and in the current year is against funds released during preceding years and up to extended period.

^ Including unutilised funds of Rs. 405.98 cr refunded by States/UTs